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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.REV.P. 901/2022

ENFORCEMENT DIRECTORATE Petitioner

Through: Mr. Zoheb Hossain, Special Counsel

for ED with Mr. Vivek Gugnani, Advocate and Mr. Baibhay,

Advocate.

versus

VINEY KRISHAN CHAUDHARI & ANR. Respondents

Through: Mr. Arjun Kakkar, Advocate for R-1.

Mr. Shailendera Singh, Mr. Viplav Acharya and Mr. Akash Saxena,

Advocates.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER 28.02.2023

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No time left.

Re-notify on 08^{th} May 2023.

ANUP JAIRAM BHAMBHANI, J

FEBRUARY 28, 2023

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